

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF
AKM LACE AND EMBROTEX LIMITED**

Registered Office - IX/6024, Ram Gali, Subhash Mohalla, Gandhi Nagar, Delhi, East Delhi - 110031

Email - akmlace@gmail.com;

Website: www.akmlace.com

Corporate Identification Number: L17291DL2009PLC196375

PUBLIC ANNOUNCEMENT UNDER REGULATION 3 AND 4 READ WITH REGULATION 13, 14, 15(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 ("REGULATIONS"), AND AS AMENDED FROM TIME TO TIME

OPEN OFFER FOR ACQUISITION OF UPTO 7,86,000 (SEVEN LAKH EIGHTY SIX THOUSAND) FULLY PAID-UP EQUITY SHARES OF FACE VALUE INR 10/- (RUPEES TEN ONLY) EACH ("EQUITY SHARES") REPRESENTING MORE THAN 26.00% OF THE TOTAL ISSUED, OUTSTANDING AND FULLY PAID-UP EQUITY SHARE CAPITAL CARRYING VOTING RIGHTS OF AKM LACE AND EMBROTEX LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956 AND HAVING ITS REGISTERED OFFICE AT IX/6024, RAM GALLI, SUBHASH MOHALLA, GANDHI NAGAR, DELHI - 110031 ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY MR. AMAR JITENDRA PATWA (ACQUIRER 1) (PAN: AADPP5942K), MS. SANGITA AMAR PATWA (ACQUIRER 2) (PAN: AADPP5943J) AND MS. SHAH SHALVI RAJAN (ACQUIRER 3) (PAN: EHGPS3036F)

This Public Announcement ("PA" or "Public Announcement") is being issued by Fast Track Finsec Private Limited, a Company registered under Companies Act, 1956 ("Fasttrack"), ("Manager to the Offer") for and on behalf of Acquirers to the Public Shareholders of the Target Company pursuant to and in Compliance with, amongst others, Regulations 3 and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto {"SEBI (SAST) Regulations, 2011" / "Regulations"}

1) OFFER DETAILS:

- 1.1 Offer Size:** The Acquirers hereby make this Open Offer ("Offer") to all the public shareholders of the Target Company to acquire upto 7,86,000 (Seven Lakh Eighty Six Thousand) fully paid up Equity Shares of face value of INR 10/- (Rupees Ten Only) each of the Target Company, as on the date of this Public Announcement, to open offer shares, subject to the terms and conditions mentioned in this Public Announcement ("PA"), Detailed Public Statement ("DPS") and Letter of Offer ("LOF") that are proposed to be issued in accordance with the Regulations.
- 1.2 Offer Price/ Consideration:** The Offer Price of INR 10/- (Rupees Ten Only) per Equity Share ("Offer Price") which is consider in accordance with Regulation 8 of the Regulations. Assuming full subscription in the Open Offer, the total consideration payable by the Acquirers will be INR 78,60,000 (Rupees Seventy-Eight Lakh Sixty Thousand Only) ("**Maximum Consideration**").
- 1.3 Mode of Payment:** The Offer Price is payable is "Cash" in accordance with Regulation 9(1)(a) of the Regulations.
- 1.4 Type of Offer:** This is a Triggered Offer under Regulations 3(1) and 4 of the Regulations. This Open Offer is not conditional offer subject to any minimum level of acceptance in terms of Regulation 19 of the Regulation. This is not a competing offer in terms of Regulation 20 of the Regulations.

2) TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION)

Acquirers have entered into a Share Purchase Agreement dated September 06, 2021 ("SPA") with the current promoters of the Target Company ("Sellers") to acquire 11,70,175 (Eleven Lakh Seventy

Thousand One Hundred Seventy Five) Equity Shares at a price of INR 10/- (Rupees Ten Only) in compliance with the provisions of the SEBI (SAST) Regulations.

Details of underlying transaction						
Type of Transaction	Mode of Transaction	Shares/ Voting rights acquired/ proposed to be acquired		Total Consideration for shares /Voting Rights acquired (INR)	Mode of payment	Regulation which has triggered
		Number	% vis a vis total equity / voting Capital			
Direct Acquisition	Share Purchase Agreement	11,70,175 Equity Shares	38.85%	1,17,01,750	Cash	Regulation 3(1) and 4 of SEBI (SAST) Regulation

3) Details of the Acquirer(s) /PAC

Details	Acquirer 1	Acquirer 2	Acquirer 3	Total
Name of Acquirers	Amar Jitendra Patwa	Sangita Amar Patwa	Shah Shalvi Rajan	3
Address	Flat No. 17, Samarth Sainath Niketan CHS, Pestom Sagar Road No. 5, Chembur, West Mumbai - 400089	Flat No. 17, Samarth Sainath Niketan CHS, Pestom Sagar Road No. 5, Chembur, West Mumbai - 400089	Flat No. 17, Samarth Sainath Niketan CHS, Pestom Sagar Road No. 5, Chembur, West Mumbai - 400089	
Name(s) of persons in control/promoters of acquirers/ PAC where Acquirers/PAC are companies	Not Applicable	Not Applicable	Not Applicable	
Name of the Group, if any, to which the Acquirer/PAC belongs to	Not Applicable	Not Applicable	S. Nishka Trading India Private Limited	
Pre-Transaction shareholding • Number of equity shares in the Target Company • % of total share capital	Nil Nil	Nil Nil	Nil Nil	
Proposed shareholding After the acquisition of shares which triggered the Open Offer	3,90,059	3,90,058	3,90,058	11,70,175

(No. of Equity Shares)				
% of total share capital and total voting capital	12.95%	12.95%	12.95%	38.85%
Any other interest in the Target Company	To the extent of shareholding and management control	To the extent of shareholding and management control	To the extent of shareholding and management control	

*There is no Person Acting in Concert in relation to the present Open Offer within the meaning of 2(1)(q) of the Regulations.

4) Details of selling shareholders, if applicable

Name, PAN & Address	Part of promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre-Transaction		Post-Transaction	
		No. of shares	% vis a vis Total Share Capital	No. of shares	% vis a vis Total Share Capital
Name: Anoop Kumar Mangal PAN: AJHPM9619F Address: 47 /2, B-Block, Meet Nagar, Dayalpur Seelampur, Delhi - 110094	Yes	2,89,575	9.61%	Nil	Nil
Name: Anoop Kumar Mangal And Sons HUF PAN: AAJHA1144C Address: 47 /2, B-Block, Meet Nagar, Dayalpur Seelampur, Delhi - 110094	Yes	1,79,300	5.95%	Nil	Nil
Name: Manju Lata Mangal PAN: AKAPM5250C Address: 47 /2, B-Block, Meet Nagar, Dayalpur Seelampur, Delhi - 110094	Yes	1,77,700	5.90%	Nil	Nil
Name: Shambhu Dayal Mangal PAN: AKAPM5249D Address: 47 /2, B-Block, Meet Nagar, Dayalpur Seelampur,	Yes	1,48,500	4.93%	Nil	Nil

Delhi - 110094					
Name: Purva Mangal PAN: AQSPM7132P Address: 47 /2, B-Block, Meet Nagar, Dayalpur Seelampur, Delhi - 110094	Yes	1,21,000	4.02%	Nil	Nil
Name: Punit Bansal PAN: AWMPB7841E Address: 86, St. no. 10, Shankar Nagar, Krishna Nagar, Delhi-110051	Yes	1,06,700	3.54%	Nil	Nil
Name: Shambhu Dayal Mangal and Sons HUF PAN: AASHS0108K Address: 47 /2, B-Block, Meet Nagar, Dayalpur Seelampur, Delhi - 110094	Yes	73,975	2.46%	Nil	Nil
Name: Arun Kumar Mangal HUF PAN: AALHA1610B Address: B-47/2, Meet Nagar, Dayalpur, Delhi - 110094	Yes	62,425	2.07%	Nil	Nil
Name: Arun Kumar Mangal PAN: AKLPM9758N Address: B-47/2, Meet Nagar, Dayalpur, Delhi - 110094	Yes	11,000	0.37%	Nil	Nil

5) INFORMATION ABOUT THE TARGET COMPANY

Name	AKM LACE AND EMBROTEx LIMITED
CIN	L17291DL2009PLC196375
Exchange where shares are Listed	BSE Limited

- 5.1 AKM Lace and Embrotex Limited, is a Public Limited Company under the Companies Act, 1956. The Corporate Identification Number of the Company is L17291DL2009PLC196375.
- 5.2 Presently, Registered Office of the Target Company is situated at - IX/6024, Ram Gali, Subhash Mohalla, Gandhi Nagar, Delhi - 110031.
- 5.3 As on date of this PA, the Authorised Share Capital of the Company is INR 3,20,00,000/- (Rupees Three Crore Twenty Lakh Only) divided into 32,00,000 (Thirty-Two Lakh) Equity Shares of INR 10/- (Rupees Ten Only) each and the Issued, Subscribed and Paid-up Capital of the Target Company is INR 3,01,21,750/- (Rupees Three Crore One Lakh Twenty One Thousand Seven Hundred Fifty only) divided into 30,12,175 (Thirty Lakh Twelve Thousand One Hundred and Seventy Five) Equity Shares of INR 10/- (Rupees Ten Only) each.
- 5.4 Presently 30,12,175 (Thirty Lakh Twelve Thousand One Hundred and Seventy Five) Equity Shares of the Target have been listed on SME platform of BSE Limited ("BSE") with Scrip Code 540718.
- 5.5 There are no partly paid up Equity Shares of the Target Company.
- 5.6 Presently, the Board of Directors of the Target Company comprises of Mr. Anoop Kumar Mangal (DIN: 02816077), Ms. Purva Mangal (DIN: 02816099), Mr. Shambhu Dayal Mangal (DIN: 02816124), Mr. Rinku Goyal (DIN: 06946633) & Mr. Manoj Kumar (DIN: 07812880) (Source: MCA website). As on the date of PA, none of the directors are representatives of the Acquirers.
- 5.7 There are no outstanding convertible instruments such as warrants/FCDs/PCDs etc of the Target Company. (Source: Annual Report for the year ended March 31, 2021).

6) OTHER TERMS OF THE OFFER

- 6.1 The Detailed Public Statement pursuant to this Public Announcement and which carries all such other information of the offer including the detailed information on the offer price, detailed information on the Acquirers, detailed information on the Target Company, detailed reasons for the offer, statutory approvals for the offer, details of financial arrangement, other terms of the offer, conditions to the offer etc. shall be published in all editions of any one English national daily newspaper with wide circulation, any one Hindi national daily newspaper with wide circulation, any one local language newspaper where the registered office of the Target Company is situated and any one local language newspaper of the Stock Exchanges where the shares are listed and where the volume of trading is recorded as maximum during sixty trading days preceding the date of the Public Announcement. The Detailed Public Statement shall be published on or before Monday i.e. September 13th, 2021
- 6.2. The Acquirers undertake that they are aware of and shall comply with all obligations under the SEBI (SAST) Regulations, 2011.
- 6.3. The Acquirers have adequate resources and have made firm financial arrangements for financing the acquisition of the Equity Shares under the Offer in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.

Issued by Manager to the Offer



FAST TRACK FINSEC PRIVATE LIMITED

CIN: U65191DL2010PTC200381

SEBI Reg. No: INM000012500

B-502, Statesman House, 148, Barakhamba Road,
New Delhi - 110001

Telephone: +91-11-43029809

Email: vikasverma@ftfinsec.com

Investor Grievance Email: investor@ftfinsec.com

Website: www.ftfinsec.com

Contact Person: Mr. Vikas Kumar Verma

On behalf of

Sd/-

Mr. Amar Jitendra Patwa (Acquirer 1)
PAN (AADPP5942K)

Sd/-

Ms. Sangita Amar Patwa (Acquirer 2)
PAN (AADPP5943J)

Sd/-

Ms. Shah Shalvi Rajan (Acquirer 3)
PAN (EHGPS3036F)



Place: New Delhi

Date: September 06, 2021